

**ATTENDANCE-CUM-ORDER SHEET OF HEARING**

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH**

T.P.No.19/397/398/GB/2016  
(C P No.182/2014)

Basudev Bagchi & Ors

... Petitioners

Versus

Shasi Kumar Tea Co. Pvt. Ltd. & Ors.

... Respondents

**Present:** Hon'ble Mr Justice P K Saikia, Member(J)

**Date of hearing: 10<sup>th</sup> January 2017.**

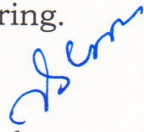
Name of the Company	Shasi Kr. Tea Co. Pvt. Ltd.
Under Section	397/398

Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
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**ORDER**

Mr S.K. Deori and Mr S.A. Sikdar, learned counsel for the petitioners are present. Mr S. Sancheti represents the respondents.

Learned counsel for the parties submit that the matter is ready for hearing. Accordingly, the matter be listed on 30.01.2017 for hearing.

  
Judicial Member  
National Company Law Tribunal,  
Guwahati Bench,  
Guwahati.

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